

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) The details of physical and financial achievement of the Pre-Matric, Post-Matric and Merit-cum-Means based Scholarship Schemes, year-wise and State-wise from 2013-14 till date are available on the website at now www.minorityaffairs.gov.in

(b) The introduction of National Scholarship Portal (NSP) from 2015-16 and subsequently launch of a revamped version of National Scholarship Portal (NSP) 2.0 in 2016-17, resulted in decline of financial achievement but yielded the following positive outcomes:—

- (i) Elimination of duplication and prevention of misuse of Government funds.
- (ii) Ensuring scholarship to genuine beneficiaries.
- (iii) Disbursal of scholarships done in fair and transparent manner.
- (iv) Timely and hassle free disbursement of scholarships directly to students.
- (v) Creating a detailed database of beneficiaries.

(c) There were some technical glitches in the National Scholarship Portal (NSP) in 2015-16, and some processes to be completed by the State Governments resulting in late disbursement of scholarships during that year. Nevertheless, the scholarship for the year 2015-16 continued to be disbursed during 2016-17.

New welfare schemes for minority sections of the society

1110. SHRI K. RAHMAN KHAN: Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether Government has come up with any new welfare schemes for the minority sections of the society;
- (b) if so, which are the schemes that have been exclusively initiated by the present Government during last three years; and
- (c) what is the fund allocation made for each of the schemes and how much of it has been utilized in the past three years ending 31 May, 2017?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) and (b) The Government has initiated the

following new welfare schemes for the Minority Sections of the society during the last three years:—

- (1) "Padho Pardesh" - Scheme of interest subsidy on educational loans for overseas studies.
- (2) Nai Manzil - A scheme for formal school education and skilling of school dropouts.
- (3) USTTAD (Upgrading the Skills and Training in Traditional Arts/Crafts for Development).
- (4) Hamari Dharohar - A scheme to preserve rich heritage of minority communities under the overall concept of Indian Culture.
- (5) Gharib Nawaz Skill Development Training for providing short-term job oriented skill development courses to youths belonging to minority communities, namely, Muslims, Christians, Sikhs, Buddhists, Parsis and Jains {implemented through Maulana Azad Education Foundation (MAEF)}.
- (6) Begum Hazrat Mahal National Scholarship for Meritorious Girls belonging to the Minorities (implemented through MAEF).

The details of the schemes at serial No. (1) to (4) are available on the website of this Ministry (www.minorityaffairs.gov.in) and those at serial No. (5) and (6) are available on the website of MAEF (www.maef.nic.in).

(c) The Scheme-wise details of /funds allocated/utilized under different schemes of the Ministry during each of the last three years and the current year are on the website of the Ministry at www.minorityaffairs.gov.in.

Sports Associations in Rajasthan

†1111. SHRI OM PRAKASH MATHUR: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Ministry is aware of the fact that most of the sports associations presently functional in the State of Rajasthan are faced with pending litigations in courts and administrators therein have been appointed by Government;

(b) whether Government has no such policy to have a direct control over them and the sports can be protected from getting ruined; and

†Original notice of the question was received in Hindi.